## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.41/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Nachiketa Rajpurohit

V/s. M/s. Wifonic Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	Petitiones	IGNATURE
2	Rajpurchit	(in person)	La 25
	Kanish Ka	Advocate	Kamp lan
	41/207	ORDER Respondent	Lavos

## C.P. No. 41/397-398/CLB/MB/MAH/2016

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 19th December, 2016.

> B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 24.11.2016

V. NALLASENAPATHY Member (Technical)